

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 209
CP-60/ND/2022
CA-162/2022

IN THE MATTER OF:

SMK and Associates & Ors.

...

Applicant/Petitioner

Versus

Bhagwati Products Ltd & Ors.

...

Respondent

Under Section: 241-242 Comp. Act.

Order delivered on 12.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Ashish Aggarwal, Adv. Gurkamal H. Arora
Adv. Nalin Dhingra

For the Respondent : Adv. Harshit Agarwal for R-8 & R-9, Adv. Rahul
Ranjan Verma for R-6, R-10, R-11 & R-12

HYBRID HEARING (PHYSICAL & VC)

ORDER

CA-162/2022: Ld. Counsel appearing for Respondent nos. 1 & 13 submitted that he has some personal difficulty today and prayed for an adjournment. At his request, hearing is deferred to 05.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)